

- 9 Shri A.K. Thakur, Director, Ministry of Steel. Member
10. Two representatives of secondary producers. Members
11. Dr. A.S. Firoz, Chief Economist, ERU. Convenor
12. Representatives of MESCO & Usha Ispat. Members

The Group may also co-opt any additional members as considered necessary.

The terms of reference of the Group are as under

- (i) Category-wise assessment of the exportable surplus of pig iron, sponge iron, steel and their products falling under the jurisdiction of the Ministry of Steel, year-wise from 1996-97 to 2006-2007.
- (ii) Evolving of an export strategy keeping in view the export surplus, the export potential and the impact on the national economy
- (iii) Policy and procedural changes required.
- (iv) Infrastructural requirements.
- (v) Any other matter connected with the above.

The Expert Group is expected to furnish its report by the end of March, 1996.

[Translation]

Land Reforms

1203. SHRI RAM PRASAD SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have formulated any policy with regard to comprehensive land reform programme;

(b) if so, the details thereof ;

(c) whether any measures have been taken or are being taken to stridently deal with and to take punitive action against the officials responsible for hindering and intruding the land reforms programmes;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Government of India have not formulated any National policy with regard to comprehensive land reform programme.

(b) to (e) . Question does not arise.

[English]

Mega Power Projects

1204. SHRI DILEEPBHAI SANGHANI : Will the Minister of POWER be pleased to state:

(a) whether the Union Government have asked the Governments of Gujarat and Maharashtra to set up Mega power projects of 2500 MW in each State based on the Oman gas pipeline;

(b) if so, the quantum of Gas that will be made available to Gujarat and the sites selected for the projects in the State;

(c) whether this Gas is also proposed to be supplied to Pipavav power project;

(d) if so, the reasons for supplying gas instead of coal; and

(e) the quantum of gas to be made available to the aforesaid project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) No Sir.

(b) to (e) . Does not arise.

Apprising of OIC Countries on Jammu and Kashmir

1205. SHRI N. DENNIS : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is some change in the stand of the countries of OIC on Jammu and Kashmir in the recent past; and

(b) various steps taken/being taken by the government to apprise of these countries on the ground realities on Jammu and Kashmir and on the involvement of Pakistan in Militancy in that State?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) Government have taken a number of steps to apprise the member countries of OIC regarding the situation in Jammu and Kashmir and the involvement of Pakistan in terrorism and militancy in the State. These included a briefing of the government authorities in these countries at highest possible level, and briefing of ambassadors of these countries based in Delhi by the Ministry of External Affairs followed by an aide memories through our missions in the respective countries as well as their missions in New Delhi. External Affairs Minister also wrote to his counterparts in a number of OIC countries, highlighting the external inspiration and support to terrorism and militancy in J&K. Government have also taken steps to brief suitably legislators, media, scholars, think-tanks and various other opinion-makers in these countries, apart from disseminating factual information on a continuous basis to these countries on facts regarding the situation in Jammu and Kashmir.